

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

*(Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017*

For the attention of the stakeholders of DJS Plastics and Polymers Private Limited

1.	Name of Corporate Person	DJS Plastics and Polymers Private Limited
2.	Date of Incorporation of corporate person	28/08/2017
3.	Authority under which Corporate Person is Incorporated / Registered	Registrar of Companies-NCT of Delhi & Haryana
4.	Corporate Identity Number of corporate person	U74999DL2017PTC322810
	Address of the registered office and principal office (if any) of corporate person	F-113, G/F Old No.156-C/A East Vinod Nagar New Delhi- 110091
6.	Liquidation commencement date of corporate person	October 20, 2020
7.	Name, address, email address, telephone number and the registration number of the liquidator	Name: Maya Gupta Address: 3685/7, Narang Colony Tri Nagar, Delhi-110035 Mobile No. 7838777116 Email Id:fcsmayagupta@gmail.com IP Registration Number: IBBI/IPA-002/IP-N00363/2017-18/11061 Correspondence Address for sending claims: Maya Gupta & Associates 701, Vikrant Tower, Rajendra Place, New Delhi-110008 Email id: liquidatordjs@gmail.com
8.	Last date for submission of claims	November 19, 2020

Notice is hereby given that the DJS Plastics and Polymers Private Limited has commenced voluntary liquidation on October 20, 2020

The stakeholders of DJS Plastics and Polymers Private Limited are hereby called upon to submit a proof of their claims, on or before November 19, 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Maya Gupta

Date: 23.10.2020
Place: Delhi

Maya Gupta
Liquidator in the matter of
M/s DJS Plastics and Polymers Private Limited